NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 540/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: M/s. Goodstone Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION

4). Mr. Chandrakant polvocate to mhadeshow petition

Pahadah

ORDER C.P. 540/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. Mentioned the Petition on 12.10,2017 for Reduction of Share Capital.
- Vide Notification Three Months time is required for necessary compliance.
- Minutes on record. The Petitioner has given an Undertaking to comply the requirements as per the said Notification.
- Hence the matter is now listed for Hearing on 16.02.2018.

Scl/-BhaskaraPantula Mohan Member (Judicial) 13.11.2017. M.K. Shrawat Member (Judicial)

aah